

**IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH):** I beg to lay on the Table:—

(1) A copy of the Delhi Roller Mills Wheat Products (Ex-Mill and Retail) Price Control (Amendment) Order, 1981 (Hindi and English versions) published in Notification No. G.S.R. 284(E) in Gazette of India dated the 9th April, 1981, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2419/81.]

(2) A copy of the Central Warehousing Corporation (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 289(E) in Gazette of India dated the 10th April, 1981, under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962. [Placed in Library. See No. LT-2420/81.]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Cooperative Limited, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Heavy Engineering Cooperative Limited, New Delhi for the year 1979-80.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (3) above. [Placed in Library. See No. LT-2421/81.]

**ANNUAL REPORT ETC. OF LALIT KALA AKADEMI FOR 1979-80 AND ANNUAL ACCOUNTS FOR NATIONAL SCHOOL OF DRAMA, NEW DELHI FOR 1979-80**

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL):** I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 1979-80 along with Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lalit Kala Akademi, New Delhi, for the year 1979-80. [Placed in Library. See No. LT-2422/81.]

(2) A copy of the Annual Accounts (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1979-80 together with Audit Report thereon. [Placed in Library. See No. LT-2423/81.]

**NOTIFICATION UNDER SHIPPING DEVELOPMENT FUND (LOANS AND OTHER FINANCIAL ASSISTANCE) RULE, 1981 AND ANNUAL REPORT ETC. OF TAMIL NADU AGRO-INDUSTRIES CORPORATION LTD., MADRAS FOR 1979-80**

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):** I beg to lay on the Table:

(1) A copy of Notification No. G.S.R. 76(E) (Hindi and English versions) published in Gazette of India dated the 21st February, 1981 authorising the Deputy Secretary (Fisheries) to receive applications from fishing companies desirous of raising loans etc. from the Shipping Development Fund for the Acquisition and maintenance of trawlers, issued under Rule 3 of the Shipping Development Fund (Loans and other Financial Assistance) Rule, 1981. [Placed in Library. See No. LT-2424/81.]

(2) A copy each of the following papers under section 619A of the Companies Act, 1956:—

(i) Review (Hindi and English versions) by the Government on the working of the Tamil Nadu Agro Industries Corporation

Limited, Madras, for the year 1979-80.

(i) Annual Report of the Tamil Nadu Agro-Industries Corporation Limited, Madras, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing (i) reasons for delay in laying the papers mentioned at (2) above and for not laying simultaneously the Hindi version of (2) (ii) above. [Placed in Library. See No. LT-2425/81.]

**REPORT OF COMPTROLLER AND AUDITOR GENERAL OF INDIA FOR 1979-80—UNION GOVERNMENT (CIVIL) AND UNION GOVERNMENT APPROPRIATION ACCOUNTS (CIVIL) FOR 1979-80**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:

(1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1979-80—Union Government (Civil) under article 151(1) of the Constitution. [Placed in Library. See No. LT-2426/81.]

(2) A copy of the Union Government Appropriation Accounts (Civil) for the year 1979-80 (Hindi and English versions). [Placed in Library. See No. LT-2427/81.]

12.30 hrs.

**MESSAGES FROM RAJYA SABHA**

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed

to enclose a copy of the Essential Commodities (Special Provisions) Bill, 1981, which has been passed by the Rajya Sabha at its sitting held on the 23rd April, 1981."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 181, which has been passed by the Rajya Sabha at its sitting held on the 23rd April, 1981."

**BILLS, AS PASSED BY RAJYA SABHA**

SECRETARY: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

(1) The Essential Commodities (Special Provisions) Bill, 1981.

(2) The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 1981.

12.33 hrs.

**PUBLIC ACCOUNTS COMMITTEE  
THIRTY-SIXTH REPORT**

SHRI SUBHASH CHANDRA BOSE ALLURI (Narasapur): Sir, I beg to present the Thirty-sixth Report (Hindi and English versions) of the Public Accounts Committee on supply of defective waterproof coats and procurement of spare parts.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

**TWENTIETH REPORT AND MINUTES**

SHRI RAMESHWAR NEEKHRA (Hoshangabad): Sir, I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Public Undertakings on Tannery and Footwear Corporation of India